

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 19-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
HEARING ON IA				
1	FDP 41/2014 (SUMMONS)		Ramaiah Vs Narayanappa alias Narayana M	G N V
CROSS EXAMINATION OF PW				
2	O.S. 174/2010 (EVIDENCE.) IA/1/2010 IA/2/2010		NANJAMMA Vs SADASHIVAPPA	
3	O.S. 1406/2011 (EVIDENCE.) IA/1/2011		RAMANNA G Vs CHIKKA ARASAMMA OTHERS	M R HIREMATHAD RAMAKRISHNA
FUTHER CHIEF OF pw				
4	O.S. 382/2013 (EVIDENCE.) IA/1/2013		Savitha Vs Sanna Rangaiah.T.N	D.Narase Gowda
5	O.S. 1581/2015 (EVIDENCE.) IA/1/2015		Puttamma Vs Chikkappiah	Rajendra Babu K
6	O.S. 1417/2015 (ARGUMENTS.) IA/1/2015		Nirmala Vs Mariyappa	
<u>12:00 P.M - 1:00 P.M</u>				
HEARING ON IA				
7	O.S. 1019/2017 (SUMMONS) IA/1/2017		Mangamma Vs Ramaiah S	H N Babu
8	M.A. 53/2018 (SUMMONS) IA/1/2018 IA/2/2018		VISTRA VENTURES, REP BY WILLIAM M. PINTO AND S.K. PRAJWAL Vs M RAVI KUMAR	S.G. MUNISWAMY GOWDA
9	O.S. 145/2019 (SUMMONS) IA/1/2019		John J Vs Mathew N J	E.V GOPALAKRISHNAN POTTY
10	O.S. 351/2019 (SUMMONS) IA/1/2019		Kadirappa Vs Radhakrishna K E	D S Harisha
11	O.S. 1386/2019 (A.D.R) IA/1/2019		Suryanarayana P Vs Divya Natchi	V A R S
12	O.S. 1387/2019 (A.D.R) IA/1/2019		Mala Vs Divya Natchi	V A R A

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 19-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 1388/2019 (A.D.R) IA/1/2019		M S H PRASAD Vs DIVYA NATCHI	V A R S
3:00 P.M - 4:00 P.M				
HEARING ON IA				
14	M.A. 109/2018 (SUMMONS) IA/1/2018 IA/2/2018		Prasad V Vs Manu N	Mathru Ass.
15	M.A. 69/2019 (SUMMONS) IA/1/2019		Lakshminarayanappa Vs Bhagyamma	T V A
16	M.A. 70/2019 (SUMMONS) IA/1/2019		Lakshminarayanappa Vs Bhagyamma	T V A
17	O.S. 901/2019 (ORDERS.) IA/1/2019		RATHNAMMA Vs SHIVARAJAMMA	PR D
Cases listed below are adjourned due to Covid 19				
18	O.S. 666/2018 (SUMMONS)	08-01-2021	M/s Yuken India Ltd, Rep by Narasimhan Vs M/s Sankalp Ovrseas Services	B S Aravinda Babu
19	O.S. 1548/2018 (SUMMONS) IA/1/2018	08-01-2021	Meena Vs Thimakka	V Chandrappa
AWAIT SUMMON/NOTICE				
20	O.S. 96/2019 (SUMMONS)	08-01-2021	Rangappa Vs Ramaprasad K S	V P B
21	O.S. 126/2019 (SUMMONS) IA/1/2019	08-01-2021	Govindaraju K Vs Bhagyamma K	M S Manjanna
STEPS				
22	O.S. 1683/2014 (SUMMONS) IA/1/2014	08-01-2021	Basappa B Vs Munisiddappa	V R K
SUMMONS				
23	O.S. 1190/2019 (SUMMONS) IA/1/2019	08-01-2021	Shashikala S D Vs Devanna S	M Muniyappa

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 19-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 472/2019 (HEARING) IA/1/2019 IA/2/2019		Dr. Somaprasad M P Vs Rinny Eapen	Suraj Govinda Raj
2	O.S. 816/2020 (HEARING) IA/1/2020		LAKSHMINARAYAN Vs NARAYANA B P	ABHINAV R
3	O.S. 577/2015 (EVIDENCE.) IA/1/2015		Rajappa N Vs Pillappa	P. NARAYANAPPA
4	FDP 25/2017 (EVIDENCE.)		Syndicate Bank Hoskote Branch Vs Geetha C	Ramanand Achar
5	L.A.C. 1/2018 (EVIDENCE.)		Anjanamurthy Vs Special Land Acquisition Officer, II Karnataka Industrial Area Development Board	M Byrappa
6	O.S. 1026/2018 (EVIDENCE.) IA/1/2018		Patil Hanumanthagowda Vs Krishnappa M	D S Malipatil
7	O.S. 1950/2007 (ARGUMENTS.) IA/1/2007		NARAYANAPPA Vs DODDA CHOWDAPPA @ NADJUPANNA	J.S. DINESH RGK - D1 TO D3
8	O.S. 1241/2009 (ARGUMENTS.) IA/1/2009		LEELAVATHI Vs THIMMAKKA	J.S.DINESH ABSENT
9	O.S. 4/2010 (ARGUMENTS.) IA/1/2010		NAGAPPA Vs MUNIVENKATAPPA @ ABBANNA	A.G.NAGARAJA EXPARTY
10	R.A. 22/2012 (ARGUMENTS.) IA/1/2012 IA/2/2012		INDRANI Vs GIRIYAPPA	N.J.RAMESH.
11	O.S. 1337/2013 (ARGUMENTS.) IA/1/2013		Prakasha Vs Munivenkatappa alias Abbanna	
12	R.A. 132/2013 (ARGUMENTS.) IA/1/2013		Ms Pavamanapura Vs Vikram K Udupa	H Maregowda
13	M.A. 121/2017 (ARGUMENTS.) IA/1/2017		Mallikarjunaiah T. Vs Rajanna T.S.	

ARGUMENTS

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 19-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 1059/2004 (ARGUMENTS.) IA/1/2004		GOWRAMMA Vs RUKMINIYAMMA	K.V. RAMACHANDRA
15	O.S. 306/2015 (APPEARANCE OF PARTY) IA/1/2015		Nagesh B L Vs Kavitha B G A	H.S.SATHISH KUMAR
16	Misc 39/2018 (APPEARANCE OF PARTY)		Shankaranarayana Setty A S Vs Gudamma	
3:00 P.M - 4:00 P.M				
OBJECTION ON IA				
17	O.S. 1449/2007 (SUMMONS)		VENUGOPAL Vs VENKATARAMANAPPA	G.VIJAYA KUMAR
18	O.S. 1930/2015 (HEARING) IA/1/2015		Pradeep Babu Vs Shaheena Begum	Dhananjay Joshi
19	O.S. 1935/2019 (HEARING) IA/1/2019		RAMAKKA Vs MUNIYAPPA	G N R
20	O.S. 255/2015 (ISSUES.) IA/1/2015		Muniyamma Vs Kaveramma	B. LAKSHMIKANTHAPPA
21	O.S. 415/2015 (ISSUES.) IA/1/2015		Nagaraju C R Vs Narayanappa	Keshavkumar
22	O.S. 557/2015 (ISSUES.) IA/1/2015		Rajendra Prasad R Vs Munilaxmi	RAJANNA
23	O.S. 884/2015 (ISSUES.) IA/1/2015 IA/2/2015 IA/3/2015		Syed Asif Vs The Bengaluru Development Authority	Yeshu Mishra
24	O.S. 885/2015 (ISSUES.) IA/1/2015 IA/2/2015 IA/3/2015		Nyra Ahmed Rep. by their GPA Holder Syed Asif Vs The Bengaluru Development Authority	Yeshu Mishra
25	O.S. 933/2015 (ISSUES.) IA/1/2015 IA/2/2015		Anjali M Shetty Rep. by her father natural Guardian Mahesh S Shetty Vs Suresh	SRIDHAR.N.
26	O.S. 998/2015 (ISSUES.) IA/1/2015		Ramesh Babu R Vs Nagashree	N V M

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 19-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	O.S. 1130/2015 (ISSUES.) IA/1/2015		Beeramma Vs Muniyappa	
28	O.S. 1170/2015 (ISSUES.) IA/1/2015 IA/2/2015		Byrappa Vs Sonnappa	H.M. ANANDA KUMAR
29	O.S. 1264/2015 (ISSUES.) IA/1/2015		Annapoorna J Vs Jayadeva alias Jayanna	SHASHI KUMAR
30	O.S. 1506/2015 (ISSUES.) IA/1/2015		Somashekar Vs Patalappa	Muthuraju A
31	O.S. 1682/2015 (ISSUES.) IA/1/2015		Bhagyamma Vs Huchappa	M.VENKATASWAMY
32	O.S. 1875/2015 (ISSUES.) IA/1/2015 IA/2/2015		Channamma Vs Narayanappa N	V.S BIJU and R.R DEVENDRA GOWDA
33	O.S. 925/2017 (ISSUES.) IA/1/2017		Munigurrappa Vs Sallamma	Manu B P
34	O.S. 1070/2017 (ISSUES.) IA/1/2017 IA/2/2017		Gangamma Since dead by Lrs Vs Gangamma	Subbarao
35	O.S. 1918/2018 (ISSUES.) IA/1/2018 IA/2/2018 IA/3/2018		MRG REALTORS LLP (FORMELRY MRG REALTORS PVT.LTD.) Vs PARKWAY HOLDINGS PVT.LTD.,	DUA ASSOCIATES
36	O.S. 1187/2017 (JUDGMENTS)		McElroy Sales and Service India Private Limited Vs Chandrodaya Sampathy	C K N
37	O.S. 1062/2020 (ORDERS.) IA/1/2020		NAGAMMA Vs CHINNAMMA	ANANDA BABU
38	O.S. 1069/2020 (ORDERS.) IA/1/2020		DIWAKAR C Vs SHIVARUDRAIAH E	SRINIVAS C H
Cases listed below are adjourned due to Covid 19				
39	O.S. 817/2019 (SUMMONS) IA/1/2019	21-01-2021	Sampangappa alias Sampangi Ramaiah Vs Yarappa S M	J R

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 19-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	O.S. 832/2019 (SUMMONS) IA/1/2019	21-01-2021	Chikkabidappa Vs Narayanappa	C S
41	O.S. 895/2019 (SUMMONS) IA/1/2019	21-01-2021	Byregowda V Vs Muniyamma	M Shivaprakash
42	O.S. 992/2020 (SUMMONS) IA/1/2020	21-01-2021	BACHECHE GOWDA Vs HANUMANTHE GOWDA	VENKATESH NAIK V M
43	O.S. 919/2010 (SUMMONS) IA/1/2010	22-01-2021	MUNISADAPPA AND OTHERS Vs VENKATACHALAIHAH AND OTHERS	KUMAR LAW ASSOCIATES SV
44	O.S. 1429/2017 (SUMMONS) IA/1/2017	22-01-2021	Mala Vs Shivamma	M Subramani Reddy
45	O.S. 1702/2017 (SUMMONS) IA/1/2017	22-01-2021	Venkateshappa Vs Riyas Munna alias Tailor Munna	
46	O.S. 139/2018 (SUMMONS) IA/1/2018 IA/2/2018	22-01-2021	Raghunath Wasudeo Khare Vs Ramalinge Gowda M L	Srinivasa
47	O.S. 497/2018 (SUMMONS) IA/1/2018	22-01-2021	Jacob K T Vs Achappa G S	K Sundaram
48	O.S. 498/2018 (SUMMONS) IA/1/2018	22-01-2021	Thomas Malayil Mathews Vs Muniyamma	K Sundaram
49	R.A. 35/2018 (SUMMONS) IA/1/2018	22-01-2021	Nagaraja N M Vs Krishnappa	S Jayanthi Raviprakash
50	O.S. 537/2018 (SUMMONS) IA/1/2018	22-01-2021	Narasappa Vs Munegowda	Nataraju T
51	EX 33/2018 (SUMMONS)	22-01-2021	Ramu alias Ramanna S Vs Jayamma	P R Dhananjaya
52	O.S. 714/2018 (SUMMONS) IA/1/2018	22-01-2021	Venkataramanaswamy Vs Venkatanagaiah	K Abhinav Anand
53	O.S. 762/2018 (SUMMONS) IA/1/2018 IA/2/2018	22-01-2021	Sridhara G M Vs Suseela	Y.V
54	O.S. 852/2018 (SUMMONS) IA/1/2018 IA/2/2018	22-01-2021	Narayana M C Vs Basavaraj	

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 19-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
55	O.S. 854/2018 (SUMMONS) IA/1/2018 IA/2/2018	22-01-2021	GANGADHAR J Vs BASAVARAJ	D S J
56	O.S. 861/2018 (SUMMONS) IA/1/2018	22-01-2021	Chowdamma Vs Muniyappa	B Chandrashekar
57	O.S. 1034/2018 (SUMMONS) IA/1/2018	22-01-2021	Srirama Reddy N Vs Lakshamma G	P N Nanja Reddy
58	O.S. 1088/2018 (SUMMONS) IA/1/2018	22-01-2021	RAMESH KUMAR Vs GANGAMMA	K.C.MANJUNATH
59	Misc 105/2018 (SUMMONS) IA/1/2018	22-01-2021	Nagappa alias Humappa, Since deceased Rep. by his legal Rep. Nagaraju Vs Kiviyappa alias Nagappa	A C B
60	O.S. 1450/2018 (SUMMONS) IA/1/2018	22-01-2021	Padma M Vs Brundamma	H Rajanna
61	Misc 160/2018 (SUMMONS)	22-01-2021	Shivamma, Dead by her LRs, Parvathamma Vs Subbanna N M	H Vazeer
62	Misc 188/2018 (SUMMONS)	22-01-2021	SHAKUNTALAMMA Vs NAGARAJ M	GOWRI SHANKAR V C
63	O.S. 1776/2018 (SUMMONS) IA/1/2018	22-01-2021	Lakshamma Vs Munilakshamma	Anjana Murthy B
64	O.S. 1825/2018 (SUMMONS) IA/1/2018 IA/2/2018	22-01-2021	RAZIA BI Vs SHARIFF UNNISA	G.MANIVANNAN.
65	FDP 6/2019 (SUMMONS) IA/1/2019	22-01-2021	Thimmakka Vs Chikkamma	S Narendra
66	O.S. 268/2019 (SUMMONS) IA/1/2019	22-01-2021	Sridevi S Vs Nagendran V	M/s Kruthine law chambers
67	O.S. 408/2019 (SUMMONS) IA/1/2019	22-01-2021	PADMA Vs NARAYANAPPA	A H Pradeep Kumar
68	O.S. 413/2019 (SUMMONS) IA/1/2019	22-01-2021	Muniyamma Vs Chandrashekaraiiah D V	Prakash

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 19-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
69	O.S. 493/2019 (SUMMONS) IA/1/2019	22-01-2021	FRANCIS C Vs SUGUNA V	V Anand
70	O.S. 593/2019 (SUMMONS) IA/1/2019 IA/2/2019	22-01-2021	Chandramma Vs Channarayappa	Narasimhaiah K
71	Misc 97/2019 (SUMMONS) IA/1/2019	22-01-2021	Papanna Vs Gowramma	Vasanth Kumar B M
72	O.S. 716/2019 (SUMMONS) IA/1/2019	22-01-2021	NAGARATHNAMMA Vs MANGAMMA	A T J
73	O.S. 778/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	22-01-2021	SUMITHRAMMA Vs SHANKAR ALVA	V. B. S.

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 19-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
AMENDMENT				
1	O.S. 479/2019 (SUMMONS) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019		Ramgopal B S Vs Savitha	Y A Nagaraj
APPEARANCE OF COUNCIL				
2	O.S. 564/2005 (SUMMONS) IA/1/2005		H A GOPINATH Vs RAMANI ARUN KUMAR	B.K. SAMPATH KUMAR
OBECTION				
3	O.S. 854/2010 (SUMMONS) IA/1/2010 IA/2/2010		SABITHA Vs RAGHURAMAREDDY	MANIVANAN
STEPS				
4	O.S. 119/2020 (SUMMONS) IA/1/2020		Doddabhadramma Vs Rudrappa	Kiran B
5	Misc 62/2019 (NOTICE)		Venkatesh Babu Vs Lakshmi	C S Prasanna Kumar
6	O.S. 1290/2018 (HEARING) IA/1/2018		Edmonds K A Vs K P Kumar	A Sampath
7	O.S. 682/2020 (HEARING) IA/1/2020		NAGAMMA Vs MUNIYAPPA	Chandrappa T
8	O.S. 965/2020 (FIRST HEARING) IA/1/2020 IA/2/2020 IA/3/2020 IA/4/2020		MOHAMMED AKHEEL Vs THAVAKAL SAB	SUBRAMANI H
ADDL. ISSUES				
9	O.S. 1179/2013 (ISSUES.) IA/1/2013 IA/2/2013		Jagadish.R.P Vs Ponnuswamy	A.R.Krishnamurthy
<u>12:00 P.M - 1:00 P.M</u>				
10	O.S. 800/2017 (HEARING) IA/1/2017		Muniyappa Vs Geetha	

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 19-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11	O.S. 1038/2017 (EVIDENCE.) IA/1/2017		Susheela B Vs Narayanaswamy K B	K M Murari
12	O.S. 468/2018 (EVIDENCE.) IA/1/2018		Srinivas V Vs Venkateshappa	G manivannan
13	O.S. 577/2018 (EVIDENCE.) IA/1/2018		Venkateshappa P G Vs Babu Reddy G S	A Krishna Bhat
14	O.S. 826/2016 (ARGUMENTS.) IA/1/2016 IA/2/2016		Munipillamma Vs Munithimakka	Ananda Y A
15	M.C. 226/2018 (ARGUMENTS.)		Nagaraj Vs Prabhavati	Kiran Kumar
3:00 P.M - 4:00 P.M				
16	O.S. 631/2005 (HEARING) IA/1/2005		YELLAMMA Vs V NAGARAJU	SREE RAMA REDDY.M
17	O.S. 964/2010 (HEARING) IA/1/2010		NAGARAJ AND OTHERS Vs SHSHEELA	M.ANANTHA
18	O.S. 624/2015 (ISSUES.) IA/1/2015		Ningellappa Vs Jagadish	BALARAJ
19	M.C. 126/2018 (ORDERS.)		Mayank Gupta Vs Akriti Gupta	

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 19-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 3003/2006 (EVIDENCE.) IA/1/2006		M POONUSWAMY Vs DHARMENDRA KUMAR SHARMA	B.N.ANANTHANARAYANA
2	O.S. 236/2011 (EVIDENCE.)		NANDI INSFRASTRUCTURE CORRIDOR ENTERPRISES LIMITED AND ANOTHER Vs PRABHU AND OTHERS	CREST LAW PARTNERS
3	Misc 28/2012 (EVIDENCE.) IA/1/2012 IA/2/2012		NAGAPPA Vs THATLAPPA	M.V.CHANDRASHEKARAREDDY
4	O.S. 1975/2015 (EVIDENCE.) IA/1/2015		Muniyappa Vs Mahimanna B M	Boja Raj
5	Misc 77/2016 (EVIDENCE.) IA/1/2016 IA/2/2016		Bayya Reddy Vs Rajamma	Vinod Kumar N M
<u>12:00 P.M - 1:00 P.M</u>				
6	O.S. 972/2004 (HEARING) IA/1/2004		KUMARI USHA Vs H A KRISHNA REDDY	H.V.RAMACHANDRAREDDY DISMISSED D1 TO 4
7	O.S. 1609/2006 (HEARING) IA/1/2006		EERAMMA Vs PATTIAIAH	BOJARAJ SRI.H.T.J
8	O.S. 460/2008 (HEARING) IA/1/2008		YASHODAMMA Vs HONNAPPA	N. ANJANA MURTHY
9	O.S. 836/2008 (HEARING)		MANJULA KUMARI Vs PADMAVATHI	S.K.JAYALAKSHMI
10	O.S. 1406/2008 (HEARING) IA/1/2008		BHAGYAMMA Vs PILLIAIAH	V.VISHWANATH
<u>3:00 P.M - 4:00 P.M</u>				
11	FDP 55/2008 (HEARING)		SHOBHA.S Vs SUBBAREDDY AND OTHERS	N.P.KALLESH GOWDA RAVIKUMAR
12	O.S. 325/2011 (HEARING)		GOWRAMMA Vs THIMMAIAH.	M. B. SHANKARE GOWDA. MSB
13	O.S. 508/2011 (HEARING)		SUDHARASHANAMURTHY Vs NANJAMMA AND OTHERS	
14	M.A. 48/2015 (HEARING)		Nagamma Vs Krishnappa N S	
15	M.C. 253/2020 (HEARING)		VIJAYALAKSHMI Vs NARASIMHA MURTHY	SRINIVAS M
<u>4:00 P.M - 5:00 P.M</u>				

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 19-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 2622/2006 (ARGUMENTS.) IA/1/2006		PADMA Vs G M MANJUNATHA REDDY	P.RAJA REDDY
17	O.S. 1511/2014 (ARGUMENTS.) IA/1/2014		Muniraju Vs Thimmaiah alias Thimmarayappa	Ramakrishna V
18	O.S. 1778/2014 (ARGUMENTS.) IA/1/2014		Gangananjaiah H N Vs Yellappa	Anjaneya A B
19	O.S. 919/2014 (ISSUES.) IA/1/2014		Mary Gabriel Vs Arogyaswamy	M Babu
20	O.S. 195/2011 (ORDERS.)		RUKMINI AND OTHERS Vs SHAKUNTHALAMMA AND OTHERS	SHIVAKUMAR
21	O.S. 385/2012 (ORDERS.) IA/1/2012 IA/2/2012		PREMA Vs KARIYAMMA	H.S.RAMU GC - D1 TO 3
22	O.S. 803/2020 (ORDERS.) IA/1/2020		HANUMANTHARAYAPPA C Vs SURESH P	K R CHANDRASHEKAR REDDY
23	O.S. 566/2019 (OBJECTIONS)		Susheela Vs Venkata Rao	K Murthy
Cases listed below are adjourned due to Covid 19				
24	FDP 11/2017 (EVIDENCE.)	03-11-2020	Munimadduramma Vs Madurappa	RAJESH GOWDA
25	O.S. 260/2006 (SUMMONS) IA/1/2006	19-11-2020	B M MUNINARAYANAGOWDA Vs B RAMEGOWDA	N.G. GOVINDA GOWDA
26	O.S. 1909/2006 (SUMMONS) IA/1/2006 IA/2/2006	19-11-2020	VENKATESH Vs THE CHIEF SECRETARY	MYLARAIAH ASSOCIATES.
27	O.S. 1580/2008 (SUMMONS) IA/1/2008 IA/2/2008	19-11-2020	H G SIDDALINGARADYA Vs H N NATARAJ	V.VENKATRAMANAREDDY C.S.
28	O.S. 1047/2012 (SUMMONS) IA/1/2012	19-11-2020	Chikkamuniamma Vs Muniyamma	RAHEED KAHAN
29	O.S. 1082/2012 (SUMMONS)	19-11-2020	L.S.Muniyappa Vs The Secretary	A.Krishna Bhat
30	O.S. 591/2008 (NOTICE) IA/1/2008	19-11-2020	LINGAPPA Vs NARAYANAPPA	K.ANAND
31	FDP 8/2017 (SUMMONS)	28-12-2020	Rajanna M Vs Aswath Reddy M	JAGADEESHACHARI

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 19-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
32	O.S. 239/2017 (SUMMONS) IA/1/2017	28-12-2020	Marakka Vs Byramma	Siddesha
33	O.S. 323/2017 (SUMMONS) IA/1/2017 IA/2/2017	28-12-2020	Srinivas V Vs Mohan Reddy P O	Sriyuth M Narayan
34	O.S. 358/2017 (SUMMONS) IA/1/2017	28-12-2020	Ramakka Vs Bhagyamma	P Muniraju
35	O.S. 504/2017 (SUMMONS) IA/1/2017 IA/2/2017	28-12-2020	Ravi Kumar Gouru Vs Sudha Rakesh	Mohammed
36	O.S. 535/2017 (SUMMONS) IA/1/2017	28-12-2020	RUSTUMJI N H Vs SHASHIKALA	L M C
37	O.S. 634/2017 (SUMMONS) IA/1/2017	28-12-2020	Suvarna Vs S K Nazeem Sulthana	M/s K N S
38	O.S. 769/2017 (SUMMONS) IA/1/2017 IA/2/2017	28-12-2020	Sanjeevappa Vs Mariyappa	Jayaprakash
39	O.S. 824/2017 (SUMMONS) IA/1/2017	28-12-2020	Mylarappa alias Mylaraiah Vs Mallaiah	Narasimha Raju
40	O.S. 835/2017 (SUMMONS)	28-12-2020	Srinivasa Rao K N Vs Rudrappa K V	C N K
41	O.S. 882/2017 (SUMMONS) IA/1/2017	28-12-2020	Pillappa Vs Lakshamma	
42	O.S. 900/2017 (SUMMONS) IA/1/2017 IA/2/2017	28-12-2020	Rajanna Vs Munikrishna	
43	O.S. 943/2017 (SUMMONS) IA/1/2017 IA/2/2017	28-12-2020	Sehr Banu Vs Sirajuddin	Radesh K
44	O.S. 979/2017 (SUMMONS) IA/1/2017	28-12-2020	Gowramma Vs Munilakshamma	A N Krishna
45	O.S. 1648/2018 (SUMMONS) IA/1/2018	28-12-2020	JAYANTHI Vs MANGALAMMA	R.B.PRAKASH
46	O.S. 1665/2018 (SUMMONS) IA/1/2018	28-12-2020	SUMITHRA BAI ALIAS SAVITHRAMMA Vs SHARADA BAI	C GOVINDARAJU

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 19-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
47	O.S. 1777/2018 (SUMMONS) IA/1/2018 IA/2/2018	28-12-2020	Master Mohith M, Since minor Rep. by his Next Guardian Indradevi C Vs Basavaraju	Gangadhara H V
48	O.S. 1802/2018 (SUMMONS) IA/1/2018	28-12-2020	BASAVARAJ HENCHINAMANE Vs SHETTY N M	S MANJUNATH
AMENDMENT				
49	FDP 27/2017 (SUMMONS)	28-12-2020	Gowramma Vs Ramanjinappa	K K M
OBECTION				
50	O.S. 272/2017 (SUMMONS) IA/1/2017	28-12-2020	Venkatamma Vs Muniyamma	M/s Reddy and Reddy Ass.
51	O.S. 669/2017 (SUMMONS) IA/1/2017 IA/2/2017 IA/3/2017	28-12-2020	MANJULA V. Vs KRISHNAMMA	K.S. NARAYANASWAMY
52	O.S. 1674/2018 (SUMMONS) IA/1/2018 IA/2/2018	28-12-2020	Kula Shekar Vs Padmanabhan	M S V
SS TO DEFT. BY RPAD				
53	O.S. 612/2017 (SUMMONS) IA/1/2017	28-12-2020	Lokesh B S Vs Sharadamma V K	M Shivaprakash
54	O.S. 670/2017 (SUMMONS) IA/1/2017 IA/2/2017	28-12-2020	MUNIYAMMA Vs MUNIYAPPA	KESHAVA REDDY A.
55	O.S. 684/2017 (SUMMONS) IA/1/2017	28-12-2020	Sanvikaa K S Vs Kalappa M	Giri K
56	O.S. 173/2019 (SUMMONS) IA/1/2019	28-12-2020	Anil Kumar A Vs Siddaraju D S	D P S
STEPS				
57	O.S. 245/2019 (SUMMONS) IA/1/2019	28-12-2020	Harish N Vs Narayanaswamy P R	H M A
58	O.S. 249/2019 (SUMMONS) IA/1/2019	28-12-2020	Mohan Reddy S Vs Murthy	B Papegowda
WRITTEN STATEMENT				
59	O.S. 63/2019 (SUMMONS) IA/1/2019 IA/2/2019	28-12-2020	Santhosh Devi Vs Nagaraju	K Narayana Swamy
AWAIT SUMMON/NOTICE				

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 19-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
60	O.S. 267/2019 (SUMMONS) IA/1/2019	29-12-2020	Jagdish Keshav Vs Anjinappa	N Srinivasa
61	O.S. 622/2019 (SUMMONS) IA/1/2019 IA/2/2019	29-12-2020	SRINIVAS M Vs MANJUNATH K	B S P N
OBECTION				
62	M.C. 99/2019 (SUMMONS)	29-12-2020	Shivani Singh Vs Swapnil Chauhan	A Feroze Nizam
SS TO DEFT. BY RPAD				
63	O.S. 448/2019 (SUMMONS) IA/1/2019	29-12-2020	Kumari Hemavathi R Vs Ramu	R Manjunath
64	O.S. 694/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	29-12-2020	MRG REALTORS LLP REPTD BY GOYAL R P Vs PARKWAY HOLDINGS PVT.LTD REPTD BY GAJRA P K	M/S DUA ASSOCIATES
65	O.S. 695/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	29-12-2020	MRG REALTORS LLP REPTD BY GOYAL R P Vs PARKWAY HOLDINGS PVT.LTD REPTD BY GAJRA P K	M/S DUA ASSOCIATES
66	O.S. 696/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	29-12-2020	MRG REALTORS LLP REPTD BY GOYAL R P Vs PARKWAY HOLDINGS PVT.LTD REPTD BY GAJRA P K	M/S DUA ASSOCIATES
67	O.S. 727/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	29-12-2020	MRG Realtors LLP Rep. by R P Goyal Vs Parkway Holdings Private Limited Rep. by P K Gajra	Ganapathi Hegde
68	O.S. 729/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	29-12-2020	MRG Realtors LLP Rep. by R P Goyal Vs Parkway Holdings Private Limited Rep. by P K Gajra	Ganapathi Hegde
STEPS				
69	O.S. 475/2019 (SUMMONS) IA/1/2019 IA/2/2019	29-12-2020	Hanuma Naik Vs Sathish	Ravishankar T P
70	R.A. 39/2019 (SUMMONS) IA/1/2019	29-12-2020	SYED NAWAZ Vs KRISHNAPPA M	K M Muniraju
71	O.S. 1633/2019 (SUMMONS) IA/1/2019 IA/2/2019	29-12-2020	LAKSHMAMMA Vs HANUMAKKA	D A SHIVAKUMAR
WRITTEN STATEMENT				

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 19-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
72	O.S. 496/2019 (SUMMONS) IA/1/2019	29-12-2020	Nagesh S Vs Ramachandrappa B K	Anil S Parasanalli
73	O.S. 538/2019 (SUMMONS) IA/1/2019	29-12-2020	Saraswathamma Vs Ramachandra Since dead Rep. by his LRs Lakshamma	H S

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
19.10.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
1. O.S. 1151/2017 2. O.S.706/2010 3. O.S. 1570/2016 4. O.S.1633/2017 5. O.S.519/2011 6. O.S.599/2011 7. O.S.872/2019 8.O.S.1094/2008 9.O.S.218/2020 10.O.S.53/2011 11.O.S.684/2010	
Evidence	Evidence
1. O.S. 816/2012 2. O.S.316/2008 3. O.S.480/2010 4. O.S.1358/2012 5.O.S.517/2011	

IV ASCJ 17.10.2020
Bengaluru Rural District, Bengaluru.

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

Cases Listed on 19-10-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	LAC 243/2004	Hearing
02	O.S. 1232/2006	Arguments
03	O.S. 2038/2006	Arguments
04	O.S. 537/2007	Hearing
05	O.S. 599/2007	Hearing
06	Ex. 132/2007	Hearing
07	O.S. 2415/2007	Evidence
08	FDP 15/2009	Hearing
09	O.S. 674/2009	Hearing
10	O.S. 488/2009	Evidence

AFTERNOON SESSION

Sl. No.	Case No.	Stage
01	O.S. 1388/2011	Hearing
02	O.S. 154/2012	Hearing
03	O.S. 63/2014	Arguments
04	O.S. 219/2014	Arguments
05	O.S. 292/2015	Hearing
06	O.S. 1341/2016	Hearing
07	O.S. 121/2017	Hearing
08	O.S. 542/2017	Hearing
09	O.S. 1025/2020	Orders

VI Addl. Senior Civil Judge
VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.

In the Court of V Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

Cases Listed on 19-10-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 1895/2006	Arguments
02	O.S. 451/2016	Evidence
03	O.S. 719/2020	Hearing
04	O.S. 961/2020	Hearing
05	M.A. 65/2020	Hearing
06	M.C. 248/2020	Hearing
07	O.S. 1059/2020	Hearing

AFTERNOON SESSION

Sl. No.	Case No.	Stage
01	O.S. 850/2013	Hearing
02	O.S. 877/2013	Hearing
03	O.S. 1669/2016	Hearing
04	O.S. 1669/2016	Hearing

W.A.J. 17/10/2020.

I/c. V Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.